GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:3201 ANSWERED ON:11.12.2014 ACCIDENTS DUE TO HIGH TENSION WIRES Chaudhary Shri P.P.

Will the Minister of POWER be pleased to state:

- (a) the number of accidents occurred due to falling of high-tension wires on the highways during the last three years along with the number of people who lost their lives, State-wise;
- (b) whether the Government proposes to amend the norms for the said wires crossing over the highways; and
- (c) if so, the details thereof and the time by which these are likely to be amended and implemented?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

- (a) : The electricity is a concurrent subject and the distribution of electricity in a State is in the purview of the concerned State Government / Power Utility. The High Tension wires, which have the voltage level between 650 Volts (V) and 33000 V, are with the Distribution Companies under respective State Governments which are enforcing the safety regulations. Accordingly, the Electrical Accidents in High Tension (HT) lines owned by the State utilities are reported to the Electrical Inspectorate of the respective State Government. The details of electrical accidents including from High Tension (HT) wires as received from the States by the Central Electricity Authority for three years upto 2012-13 are at Annex.
- (b): No, Madam.
- (c): Does not arise.